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(A)

OA-694126

Serial No. of Order	Date of Order	Order with Signature	
5	2-12-96	<p>It is mentioned that Mr. H.M. Dhal, applicant's counsel, is out of station. Adjourned to January, 1997.</p> <p style="text-align: right;">transcriby. MEMBER (ADMIN.)</p>	<p>✓ for admission station.</p> <p>sent 30/12/96 Branch</p>
6	17.1.97	<p>Nobody is present when called. This matter, there are five adjournments sought for earlier. Dismissed for default.</p> <p style="text-align: right;">transcriby. MEMBER (ADMINISTRATIVE)</p>	<p>for admission station 18/1/97 Branch</p> <p>for admission station 29/1/97 Branch</p> <p>for admission station 16/1/97 Branch</p>